

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 5 OF 2016

Dated: 25th July, 2016

In the matter of:-

M/s. Singareni Collieries Co. Ltd.

Versus

Andhra Pradesh Electricity Regulatory Commission & Anr.

.... Appellant (s)

.... Respondent (s)

ORDER

The Court has not assembled. As agreed by the parties, list the matter on **14.09.2016.**

COURT MASTER